NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/64/ (IB)/2017 PETITION NUMBER : S. MURUGABHARTI NAME OF THE PETITIONER(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 433(e) (f) **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Respondent S. KUMAR 1. CAVITHA.G.

2 ABISHER RAMAN

coursel for Applicant

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FOR. V. C. SURESH KUMAR

ORDER

Counsel representing both the parties present. Counsel for respondent submitted that there was a Memorandum of Understanding reached in 2013 for settlement by way of disposing some properties lying in Ramanathapuram district (Tamilnadu). In view of this, the Counsel for respondent sought some time for filing a fresh proposal of settlement. At request of both Counsels, time is enlarged, with a direction to provide a copy of memo of proposed settlement to the other side. Put up on 19.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)